

all States/UTs for preparation of State specific documents for providing 24x7 power supply to all households/homes, industrial & commercial consumers and adequate supply of power to agricultural consumers as per State policy.

Releaser PMGSY funds

1716. SHRI DEREK O'BRIEN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the stages of construction at which funds are released under the Pradhan Mantri Gram Sadak Yojana (PMGSY), State-wise;
- (b) whether Government intends to make this uniform for all States; and
- (c) the number of instances, where an installment has not been released even though the stage of construction has been completed?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) to (c) The Pradhan Mantri Gram Sadak Yojana (PMGSY) has adopted a project approach where road works have to be completed within a stipulated time. The funds for the sanctioned projects under PMGSY are released to the State Governments based upon their absorption capacity, balance works in hand, unspent balance available, and fulfilling of certain conditions laid down as per the programme guidelines. The first installment amounting to 50% of the sanctioned value of projects (or annual allocation whichever is lower) is released to the State, subject to fulfillment of conditions, if any, stipulated earlier. The release of second installment to the State, is subject to utilization of 60% of the available funds and completion of at least 80% of the road works awarded in the year previous to the preceding year and 100% of the awarded works of all the years preceding that year, and fulfillment of other conditions, if any, stipulated while releasing the previous installment.

The release of funds to Project Implementation Units (PIUs) for specific road works, are done by the State Governments.

Improvement in payment of MGNREGA wages

1717. SHRIMATI WANSUK SYEIM: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether after the Supreme Court's directions on delayed payments under MGNREGA, at a time when the farmers were reeling under drought conditions during